

(6)

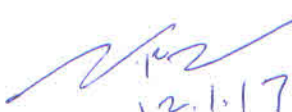
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12/1/17

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : -
PETITION NUMBER : TP 112 / 16
NAME OF THE PETITIONER(S) : Grangagen Biotechnologies private
NAME OF THE RESPONDENT(S) : -
UNDER SECTION : 2(41)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	K.VENKATRAMAN, 9886781410	ADVOCATE FOR PETITIONER	 12.1.17
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ORDER

Counsel for the petitioner company is present. Heard
counsel for petitioner company in part. For continuation
posted to 07-02-2017.

He is also directed to file one set of
petition and Annexures signed by the Director.

141
Member (J)

121
Member (T)